

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.174/10/AMR/2019	IA(IBC)/332/2022 IA(IBC)/191/2022	10 Of IBC	Ramana Sri Logistics Pvt Ltd Vs Bank of India

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA(IBC)/332/2022:

No counter is reported. The Counsel for the Respondent does not raise any objection for allowing the Application. Hence, the application is allowed and the counter in IA(IBC) No.191/2022 is taken on record.

IA(IBC)/191/2022:

At request of the Counsel for the Applicant for hearing, list the matter on 01.12.2022.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**